

Title: Motion regarding Eighteenth Report of Business Advisory Committee and discussion on Bharat Aluminium Limited (BALCO).

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): Sir, I beg to move:

"That this House do agree with the Eighteenth Report of the Business Advisory Committee presented to the House on the 26th February, 2001".

MR. SPEAKER: The question is:

"That this House do agree with the Eighteenth Report of the Business Advisory Committee presented to the House on the 26th February, 2001".

The motion was adopted.

...(Interruptions)

MR. SPEAKER: I am appealing to the leaders whether I have to go according to the list or any other system in the 'Zero Hour'. Please tell me.

...(Interruptions)

MR. SPEAKER: Many hon. Members have given notice. Should I go according to the list or any other system?

...(Interruptions)

SHRI MADHAVRAO SCINDIA (GUNA): We would like to know under what rule Balco would be discussed....*(Interruptions)*

MR. SPEAKER: I will allow you later. It is because Shri Bhan Singh Bhaura's name comes first in the list.

...(Interruptions)

MR. SPEAKER: Please tell me whether to follow the list or not.

...(Interruptions)

SHRI MADHAVRAO SCINDIA (GUNA): It has been mentioned that Balco would be discussed under Rule 193. But this was not decided. ...*(Interruptions)* It was only decided that Balco would be discussed and under which appropriate rule it would be discussed, would be decided later. In the printed circular that has been sent around, it is said that Balco would be discussed under Rule 193. This was not agreed upon. I think it needs to be discussed with you and with various other people before a decision is taken.

(o/1205/rk-am)

The minutes have been wrongly reported....*(Interruptions)*

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): Let me make it crystal clear that my Ministry does not record the minutes. They are recorded by the staff of the Secretariat. I do not do anything in this. So, I owe no explanation on this account.

SHRI MADHAVRAO SCINDIA (GUNA): I agree that the Minister had expressed his reservations about it but it was to be decided later. So, it should be amended....*(Interruptions)* What is your ruling on this?

MR. SPEAKER: We will take a decision today itself.

...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Sir, the Minister of Parliamentary Affairs has just now moved the Report of the BAC for adoption.â€¦ *(Interruptions)*

MR. SPEAKER: This issue has already been raised.

